

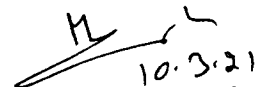
F. No. 23(51)/Trans./CESTAT/Admn.2018  
Customs Excise and Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi - 110066

Date: 10.3.2021

**RELIEVING ORDER**

Pursuant to this Tribunal's office order of even no. dated 1.3.2021, Shri T. Viswaprakash, Deputy Registrar is relieved of his duties at CESTAT Mumbai w.e.f. 12.3.2021 (A/N). He is directed to report for further duty to Sr. Member at CESTAT, Hyderabad on or before 15.3.2021.

By Order

  
10.3.21  
(Mukesh Gupta)  
Deputy Registrar (HQ)

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Sr. Members, CESTAT, Mumbai/ Hyderabad.
3. P.A. to Registrar, CESTAT, New Delhi
4. The Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
5. Shri T. Viswaprakash, Deputy Registrar, CESTAT, Mumbai
6. Dy. Registrar/ HOO, CESTAT, Mumbai/ Hyderabad
7. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
8. Accounts Officer, CESTAT, Delhi
9. Personal file/ Service Book
10. Website /Guard file/ Office copy